CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI.

PRINCIPAL BENCH, COURT NO. IV

Excise Appeal No. 52743 of 2019

Commissioner (Appeals), Central Excise Appellant **and Central Goods and Service Tax,** Udaipur.

VERSUS

M/s Trinetra Cement Ltd.

Respondent

Appearance

Shri R.K. Mishra, Authorized Representative (DR) – for the appellant.

Shri Arjun Raghavendra M., Advocate – for the Respondent

DATE OF HEARING : 17/02/2020.

<u>ORDER</u>

As prayed by learned Authorized Representative of the Department, matter is adjourned to **18 February 2020**.

(Ramesh Nair) Member (Judicial)

(Raju) Member (Technical)

ΡK